MOTION FOR ELECTION TO THE INDIAN COUNCIL OF AGRICUL-

TURAL RESEARCH SOCIETY

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): Sir, I beg to move the following motion:

"That in pursuance of rule 4(vii) read with rule 9 of the Rules of the Council of Agricultural Indian House Society, this Research such elect in proceed to Chairman may the manner as direct, one member from among the members of the House to be a member of the Indian Council of Agricultural Research Society for the term to be effective from the 11th May, 1984."

The question was put and the motion was adopted.

MOTION FOR ELECTION .TO THE CENTRAL ADVISORY BROAD OF EDUCATION

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): Sir, I beg to move the following Motion:—

"That in pursuance of paragraph and sub-paragraph (b) of paragraph 4 of the Government of India, Ministry of Education and Culture (Department of Education) Resolution No. F. 1-1 80-PN. 2, dated the 14th September, 1982, Annexuie read with item 5 of the thereto, this House do proceed to elect, in such manner as the Chairman direct, one member from among members of the House to be a member of the Central Advisory Board of Education in the vacancy caused by the retirement of Prof. (Shrimati) Chatteriee from the membership of the Rajya Sabha."

,. The question was put and the motion was adopted.

MOTION FOR ELECTION TO THE COURT OF THE ALIGARH MUSLIM UNIVERSITY

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): Sir, I beg to move the following Motion:

"That in pursuance of item (xxiv) of clause (1) of statute 14 of the Statutes of the Aligarh Muslim University as amended by the Aligarh Muslim University (Amendment) Act, 1981 (No. 62 of 1981), this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House, to be a member of the Court of the Aligarh Muslim University.

...The question was put and the motion was adopted.

MOTION FOR ELECTION TO THE COMMITTEE ON OFFICIAL LANGUAGE

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA): Sir. I beg to move:

"That in pursuance of sub-section (2) of section 4 of the Official Languages Act, 1963 (19 of 1963) this House do proceed to elect, in accordance with the system of proportional representation by means of the single transferable six members from among the members of the House to be members of Committee on Official Language in the vacancies caused by the retirement of Shri V. Venka, Shri Yogendra Sharma, Shri Shiva Chandra Jha, Shri Ganapat Hiralal Bhagat and Shri Jagannathrao Joshi from the membership of the Raiya Sabha and the death of Shri Mitra.

The question was put and the motion was adopted.